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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **17 October 2012**, the Committee approved the **addition of the two entries** specified below to its List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations.

A. Individuals associated with Al-Qaida

QI.B.311.12. Name: 1: AYYUB 2: BASHIR 3: na 4: na

Name (original script): عیوب بشیر

Title: a) Qari b) Alhaj **Designation:** na **DOB:** a) 1966 b) 1964 c) 1969 d) 1971
POB: na **Good quality a.k.a.:** a) Alhaj Qari Ayub Bashar b) Qari Muhammad Ayub **Low quality a.k.a.:** na **Nationality:** a) Uzbek b) Afghan **Passport no.:** na
National identification no.: na **Address:** Mir Ali, North Waziristan Agency, Federal Administered Tribal Areas, Pakistan **Listed on:** 18 Oct. 2012. **Other information:** Member of leadership council as of early 2010 and head of finance for the Islamic Movement of Uzbekistan (QE.I.10.01.). Coordinated financial and logistical support for the Islamic Movement of Uzbekistan in Afghanistan and Pakistan between 2009-2012. Transferred and delivered funds to Fazal Rahim (QI.R.303.12).

QI.C.312.12. Name: 1: AAMIR 2: ALI 3: CHAUDHRY 4: na

Name (original script): عامر علی چوہدری

Title: na **Designation:** na **DOB:** 3 Aug. 1986 **POB:** na **Good quality a.k.a.:** a) Aamir Ali Chaudary b) Aamir Ali Choudry c) Amir Ali Chaudry **Low quality a.k.a.:** Huzaifa
Nationality: Pakistani **Passport no.:** Pakistani passport number BN 4196361 issued on 28 Oct. 2008, expiring 27 Oct. 2013 **National identification no.:** Pakistani national identity card number 33202-7126636-9 **Address:** na **Listed on:** 18 Oct. 2012 **Other information:** Electronics and explosives expert for Tehrik-e Taliban Pakistan (TTP) (QE.T.132.11). Involved in attack planning for TTP. Provided financial and logistical support for TTP and participated in TTP-sponsored militant training.

In accordance with paragraph 19 of resolution 1989 (2011), the Committee has made accessible on its website the narrative summaries of reasons for listing of the above names, at the following URLs:

<http://www.un.org/sc/committees/1267/NSQI31112E.shtml> and

<http://www.un.org/sc/committees/1267/NSQI31212E.shtml>. Copies of these narrative summaries of reasons for listing are attached to this note verbale.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml. The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions List based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twenty-ninth update of the List in 2012.

18 October 2012



Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities

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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.B.311.12. QARI AYYUB BASHIR

Date on which the narrative summary became available on the Committee's website: 18.10.2012

Qari Ayyub Bashir was listed on **18 October 2012** pursuant to paragraph 4 of resolution 1989 (2011) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "otherwise supporting acts or activities of" the Islamic Movement of Uzbekistan (QE.I.10.01).

Additional information:

Qari Ayyub Bashir is the head of finance for the Islamic Movement of Uzbekistan (IMU) (QE.I.10.01) and, as of early 2010, was a member of the IMU leadership council, or shura. Between 2009 and 2011, Bashir coordinated financial support for IMU operations in Afghanistan and Pakistan. Among his financial support activities, Bashir received funds from sources in Turkey and Europe and delivered these funds to a senior IMU leader. Bashir has also transferred and delivered funds to an IMU facilitator.

Bashir also coordinated logistical support for IMU operations in Afghanistan and Pakistan between 2010 and 2012 and has had significant ties to Afghanistan- and Pakistan-based IMU leaders. As of mid-2009, Bashir led attacks against Afghan police in Kunduz Province, Afghanistan, and recruited IMU fighters at his madrassa in Pakistan. Bashir has also facilitated travel for new IMU recruits and led a militia that fought against the Afghan Government and its international allies in Kunduz and Takhar Provinces in Afghanistan under the control of former IMU leader Tohir Abdulkhalilovich Yudashev, also known as Tohir Yuldashev (deceased) .

Related listed individuals and entities:

Islamic Movement of Uzbekistan (QE.I.10.01), listed on 6 October 2001



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.C.312.12. AAMIR ALI CHAUDHRY

Date on which the narrative summary became available on the Committee's website: 18.10.2012

Aamir Ali Chaudhry was listed on **18 October 2012** pursuant to paragraph 4 of resolution 1989 (2011) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "supplying, selling or transferring arms and related materiel to", and "otherwise supporting acts or activities of" Tehrik-e Taliban Pakistan (TTP) (QE.T.132.11).

Additional information:

Aamir Ali Chaudhry is a Tehrik-e Taliban Pakistan (TTP) (QE.T.132.11) operative and has served as an electronics and explosives expert for that organization. As of early 2010, Chaudhry advised a TTP facilitator on fertilizer selection for the bomb used in the failed May 2010 attack in New York City, United States (Times Square). As of mid-2010, Chaudhry manufactured and prepared circuit boards for explosive devices and was also responsible for TTP's electronic needs for producing landmines and improvised explosive devices.

Chaudhry has also been involved in attack planning for TTP. As of mid-2010, Chaudhry was involved in a TTP plan to conduct a rocket attack against Pakistan's parliament building and was leading TTP's efforts to develop a chemical poison. In early 2010, Chaudhry was working on a TTP plot to detonate explosives on an aircraft and had been working on a plan to use an airliner in an attack. Chaudhry also volunteered to conduct a suicide operation in support of TTP during this period.

As of mid-2011, Chaudhry was preparing a location in Pakistan to be a media production center for TTP. As of mid-2010, Chaudhry took instructions from now-deceased TTP leader Qari Hussein and provided financial and logistical support to TTP. Earlier, Chaudhry was tasked with establishing a TTP network outside Pakistan and, in late 2009, had selected a group of individuals who would be used by Qari Hussein to disseminate TTP messages. Chaudhry had joined TTP as of 2009 and traveled to Pakistan's Federally Administered Tribal Areas to participate in TTP-sponsored militant training.

Related listed individuals and entities:

Tehrik-e Taliban Pakistan (TTP) (QE.T.132.11), listed on 29 July 2011